

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2098
ANSWERED ON:05.12.2014
VIOLATION OF SEBI GUIDELINES BY PSUS
Udhayakumar Shri M.

Will the Minister of FINANCE be pleased to state:

- (a) whether Public Sector Undertakings (PSUs) in India are violating the rules and guidelines issued by Securities and Exchange Board of India (SEBI) from time to time;
- (b) if so, the details thereof; and
- (c) the action taken by the Government against such PSUs violating and not following the rules issued by SEBI in each of the last three years and the current year;

Answer

(MINISTER OF FINANCE) SHRI ARUN JAITLEY

(a), (b) & (c): Yes, Sir. The details of violations of SEBI Rules & Regulations by PSUs and action taken by SEBI are enclosed as Annexure-I.